NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/5/2016

NAME OF THE PETITIONER(S)

: Shri Kuberan N. & 21 Others

NAME OF THE RESPONDENT(S)

: Monarch Steels (India) Limited & 3 Others

UNDER SECTION

: 397/398

S.No. Name (in Capitals)	Represented by	Signature
FOR Thebharkay	Counsel for the petitioners 1-22	Twella
Prijadarshini N		

Phyadarshini N Shwetha Varadevan D. Chandragupta.

Counsel for R2

D. ch

ORDER

Ms N Priyadarshini, counsel for petitioners present. Shri D Chandragupta, counsel for R2 present and sought time for filing counter. Counsel for petitioners is directed to issue notice to R1, R3 & R4 by way of publication in newspaper in vernacular language and one in English having wider circulation in the District in which the office of the company is situated and file an affidavit by the next date of hearing alongwith proof of advertisement. Time extended at request of R2 for filing counter. Put up on 21.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tario) Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)